

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

12/441/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2018.

NAME OF THE COMPANY: Sh. Keshav Prasad Dixit & Anr.

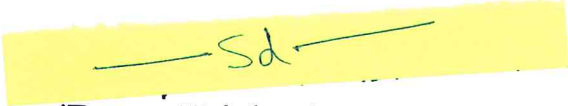
SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

Court notice be issued to the petitioner through counsel for 14th May, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)